

Central Administrative Tribunal  
Principal Bench

...

OA No. 1651/96

New Delhi, this the 21st day of March, 1997

Hon'ble Dr. Jose P. Verghese, Vice-Chairman(J)  
Hon'ble Shri S.P. Biswas, Member (A)

Mrs. Sushma Atreya,  
w/o Shri Prakash Atreya,  
working as Stenographer,  
Operating Branch,  
Northern Railway,  
D.R.M. Office,  
State Entry Road,  
New Delhi.

....Applicant.

(By Shri S.K. Sawhney, Advocate)

Versus

1. Union of India,  
through General Manager,  
Northern Railway,  
Baroda House,  
New Delhi.

2. Sr. Divisional Personnel Officer,  
Northern Railway,  
D.R.M. Office,  
State Entry Road,  
New Delhi.

... Respondents

(By Shri O.P. Kshetriya, Advocate)

O\_R\_D\_E\_R\_(Oral)

By Hon'ble Dr. Jose P. Verghese:

The respondents have filed an affidavit in reply to O.A. alongwith an order of the Divisional Personnel Officer dated 29.3.1996 alongwith order of the Senior Divisional Personnel Officer dated 18.2.1997. By the later order, the respondents have favourably considered the representation of the petitioner dated 11.7.1996 and the seniority assigned to the petitioner is in full satisfaction of the reliefs sought by the petitioner in this O.A.

With these observations, this O.A. has become

....2p/-

infructuous and disposed of accordingly. It goes without saying that the petitioner will be entitled to all benefits arising out of these orders.

S.P.  
(S.P.Biswas)  
Member(A)

J  
(Dr. Jose P. Verghese )  
Vice-Chairman(J)

/na/